## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## **APPEAL NO. 101 OF 2015**

Dated: 22<sup>nd</sup> November, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

## In the matter of:

NTPC Ltd. .... Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Ors. .... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Ms. Poorva Saigal

Counsel for the Respondent (s) : Ms. Suparna Srivastava for R-1

## **ORDER**

We have heard learned counsel appearing for the Appellant and learned counsel appearing for Respondent No.1.

Learned counsel appearing for the Appellant is directed to file subsequent development by way of affidavit on or before 28.11.2018, after duly serving copy on the other side

List this matter as <u>Top of Board on 30.11.2018</u>, as agreed by the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents.

(S.D. Dubey) Technical Member

(Justice N.K. Patil) Judicial Member

pr/j